

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: Mr. Ajay Tajpuriya

V/s.

M/s. Goel Ganga Infrastructure & Real Estate P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepak D. Deshpande	Advocate for Respondents	<i>Deepak</i> 07/03/17
2.	Tejal Patankar. for Kanga & Co; Advocates & Solicitors	Advocates for Petitioners	<i>Tejal</i> 07/03/17

Order

TCP No.08/ 397-398/NCLT/MB/MAH/2014

At request of the Petitioner Counsel, this Bench hereby directs the Petitioner
Counsel to file rejoinder within two weeks.

List this matter for hearing on 7.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)